

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3069
ANSWERED ON:23.08.2006
LEAKAGE OF UPSC PAPER
Shivanna Shri M

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there was leakage of questions in the Public Administration paper in the recently conducted examination by the Union Public Service Commission;
- (b) if so, the details thereof;
- (c) whether the Commission has conducted re-examination for candidates opting Public Administration;
- (d) if so, the details thereof;
- (e) whether the Government has fixed any responsibility in this regard;
- (f) if so, the details thereof; and
- (g) the steps taken/proposed to be taken by the Union Government to avoid recurrence of such leakages?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): No, Sir.

(b): Does not arise.

(c): Yes, Sir.

(d), (e), (f) & (g): On 14.5.2006 (i.e.) the day of the Civil Services (Preliminary) Examination, 2006, it was brought to the notice of the Union Public Service Commission that there was a discrepancy in the tallying of the number of question papers at one of the Examination Centres for the optional subject Public Administration. A detailed inquiry into the entire issue has been ordered. In order to ensure total confidence in the minds of the candidates in the integrity of the Examination, it was decided by the Union Public Service Commission to cancel the earlier Examination held on 14.05.2006 only for the subject Public Administration. The Union Public Service Commission subsequently held the examination for the optional subject Public Administration. on 18.06.2006.